

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) Yes.

(b) Short Duty Telephone Operator have been permitted to be employed for making good the absenteeism whenever so necessary. The Administration has also taken steps to curb the absenteeism which include strict checks on the sanctions of leave, etc.

Recruitments of Traffic Policemen in Delhi

3202. SHRI DHARAMRAO AFZAL-PURKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the number of vehicles in the road has doubled in the past two years and recruitment of traffic policemen has not kept pace in the capital ; and

(b) whether Government propose to carry out a triennial review with particular reference to staffing and housing for police and the crime situation in capital ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS : (SHRI F. H. MOHSIN) : (a) and (b) The number of vehicles on the road in the capital has increased by 34% during the last two years. A triennial review of the staff of the Delhi Police, including the Traffic Police, is being carried out. To provide housing to the Delhi Police, including the Traffic Police, a crash programme for construction of houses is in progress.

CENTRAL SECRETARIAT SERVICE PERSONNEL OF THE DEPARTMENT OF PERSONNEL WORKING IN C.B.I. HEAD OFFICE.

3203. SHRI UMED SINGH RATHIA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Central Secretariat Service personnel belonging to Department of Personnel who are at present working in C.B.I. Head Office and out of them how many have completed more than three years in C.B.I.;

(b) whether a number of these persons wish to be reverted to their parent office but a ban has been put on their reversion; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) A statement is attached.

(b) As far as the personnel of the Central Secretariat Services is concerned, C.B.I. Head Office is one of the units of the cadre of the Ministry of Home Affairs. There is no parent office for the personnel working in different units of the cadre. They are transferable from one unit to another.

(c) Does not arise.

Statement

Serial No.	Designation	No. of persons working at present	No. of persons who have put in more than 3 years in the C.B.I.	Remarks
1	2	3	4	5
1	Section Officers	7	6	
2	Junior Analyst	1	1	
3	Assistants	21	21	
4	U.D.Cs.	30	14	
5	L. D.Cs.	47	18	
6	Stenographers Gr. I	4	1	
7	Stenographers Gr. II	21	18	
8	Stenographers Gr. III	15	2	
		<u>146</u>	<u>81</u>	

Exclusion of posts in C. B. I. from Central Secretariat Service Cadres

3204. SHRI UMED SINGH RATHIA : Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering the question of excluding the posts in C.B.I. from Central Secretariat Service Cadres; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). In pursuance of the recommendations of the Santhanam Committee, some of the ministerial posts in C. B. I. have been excluded from Central Secretariat Service Cadres.

Tenure for Members of Central Secretariat Service Cadres for Posting in C.B.I.

3205. SHRI UMED SINGH RATHIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any tenure has been fixed for members of Central Secretariat Service for posting in Central Bureau of Investigation; and

(b) if so, the period of tenure?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) No, Sir. (b) Does not arise.